

**National Green Tribunal**  
**Principal Bench**  
Faridkot House, Copernicus Marg, New Delhi-110001

NGT/PB/Filing/Misc/01/2021/1954

Dated : 06<sup>th</sup> October 2021

To,  
Ld. Registrar,  
National Green Tribunal,  
Western Zone Bench  
New Administrative Building,  
1<sup>st</sup> Floor, D- Wing, Opp. Council Hall,  
Pune-411001

**Sub: Exemption from printing charges for filing the single page document for Vakalatnama.**

Sir,

With reference to the E-mail dated 03.08.2021 received from National Green Tribunal Bar Association (Western Zone), C/o NGT, Pune, New Administrative Building, Opp. Council Hall, Near Sadhu Vaswani Chowk, Pune-411001 wherein the following three issues were raised:-

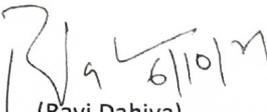
1. Demand Draft system being discontinued is totally unfair. Especially in rural areas are unable to make online payments and hence they are opting for payment of charges by Demand Draft.
2. Payment charges for printing are complicated.
3. Increase the time for hearing of cases. At present only admission matters are being taken up and other cases are being adjourned.

The same was placed before the Competent Authority, after considering the aforesaid Email, the Competent Authority has been pleased to give the direction on point '2', according to which the following procedure shall be adopted in regard to filing single page document/Vakalatnama:

**Only single page document is exempted from printing Charges, so that for Vakalatnama, no Printing charges are to be paid.**

All the Zonal Benches are directed to abide by the orders/directions contained hereinabove.

This issues with the approval of the Competent Authority.

  
(Ravi Dahiya)  
Deputy Registrar

Copy to :

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Judicial and Expert Members
3. PA to Ld. Registrar General, NGT (PB)
4. PA to Dy. Registrar
5. Computer Section for NGT Website.
6. Ld. Registrar of all other Zonal Benches
7. All Section in NGT Principal Bench
8. The Ld. Registrar WZB, Pune is requested to bring the aforesaid direction of the Competant Authority to the notice of National Green Tribunal Bar Association (Western Zone), C/o NGT, Pune, New Administrative Building, Opp. Council Hall, Near Sadhu Vaswani Chowk, Pune-411001